

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 5th Day of December, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/273/2018

Smt. Manju Devi

..... **Applicant**

By Advocate: **None**

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: **Shri Sanjay Kumar Ray**

O R D E R

None present for applicant. Shri Sanjay Kumar Ray, Advocate is present for respondents.

2. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)

Member (J)

Sushil